

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 902
To BE ANSWERED ON 14.12.2018

INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME

902. SHRI VIJAY KUMAR HANSDAK:
SHRI K.R.P. PRABAKARAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the districts in which Integrated Child Development Services (ICDS) scheme have been implemented along with the total number of beneficiaries enrolled under it;
- (b) the funds allocated and utilised during the last three years under the scheme, year-wise;
- (c) whether the Government has taken cognizance of cases of corruption in ICDS and if so, the reaction of the Government thereto;
- (d) whether a large number of children and pregnant women enrolled under ICDS scheme died during the last three years and the current year and if so, the details thereof, State/UT-wise; and
- (e) whether the Government has conducted any enquiry in this regard and if so, the details thereof and the corrective steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMENT AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) Anganwadi Services under Umbrella Integrated Child Development Services Scheme is implemented in all districts across the country. Total number of beneficiaries who have availed the services as on 30.06.2018 are 71246158 children (6 months- 6 years) and 17215920 Pregnant & Lactating Mothers;
- (b) Details of funds allocated and utilised during the last three years under Anganwadi Services scheme, year-wise is given at **Annexure-I**.
- (c) Cases relating to corruption in the scheme, if any received in the Ministry are sent to the concerned State Government/UTs Administration for necessary action as the scheme is implemented by them.
- (d) & (e): No such data is maintained by the Ministry.

CONSOLIDATED STATEMENT INDICATING STATE-WISE FUNDS RELEASED AND EXPENDITURE REPORTED BY STATES/UTS UNDER (ANGANWADI SERVICES (General), SNP, CONSTRUCTION OF AWC BUILDINGS, AND TRAINING UNDER ANGANWADI SERVICES SCHEME DURING LAST THREE YEARS AND 2017-18.

Rupees in lakhs								
Sl. No.	STATE	2014-15		2015-16		2016-17		2017-18
		Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released
1	ANDHRA PRADESH	99446.78	135715.16	68818.48	98148.45	56387.46	86726.76	58474.18
2	BIHAR	116266.84	174287.15	102372.56	144090.04	98099.36	131535.62	92217.01
3	CHHATTISGARH	51703.52	76484.69	51151.54	64376.96	41939.90	62042.55	56762.73
4	GOA	2617.25	2569.60	1228.04	2715.22	1067.70	2206.61	1649.60
5	GUJARAT	48886.15	83162.09	64185.05	98608.32	69417.36	88592.55	62275.13
6	HARYANA	31158.68	35837.16	16081.19	26580.94	20871.79	25778.90	20914.78
7	HIMACHAL PRADESH	17184.09	12233.27	19507.32	21044.30	23696.07	21452.43	21612.57
8	JAMMU & KASHMIR	26031.19	22464.07	27362.65	35271.02	26732.11	17914.48	19328.24
9	JHARKHAND	46904.30	68793.23	46217.72	57446.15	48163.54	68019.68	42081.45
10	KARNATAKA	82856.77	148331.32	96394.53	154998.70	53686.59	129290.96	92834.76
11	KERALA	24726.35	45494.41	28554.27	58765.87	34357.05	38243.59	32460.32
12	MADHYA PRADESH	122544.60	166253.17	108673.52	196464.40	110506.46	165029.79	116645.68
13	MAHARASHTRA	90781.88	147621.41	104166.66	107134.98	105660.17	39276.10	102957.15
14	ODISHA	87511.73	116532.61	65643.69	106505.11	72497.49	103693.47	95323.96
15	PUNJAB	25893.06	32922.38	13689.39	14497.21	16982.50	24533.14	20168.46
16	RAJASTHAN	73992.88	88413.35	49851.78	103243.25	62397.70	88770.99	67542.98
17	TAMIL NADU	67902.29	102925.00	63744.93	78363.14	47085.82	86703.43	49336.98
18	UTTARAKHAND	20165.67	28295.85	35710.06	28416.41	21399.62	26696.54	27990.11
19	UTTAR PRADESH	272553.08	474139.49	281398.92	373571.94	278089.75	409762.10	215246.75
20	WEST BENGAL	97578.85	128536.18	79465.80	151836.50	66563.30	149685.79	99426.41
21	TELANGANA	46057.10	52841.4	37918.23	57138.46	29877.27	55212.32	38468.27
22	DELHI	17855.94	20875.21	13775.25	18120.31	14168.00	18963.75	10868.44
23	PUDUCHERRY	1275.34	2607.70	1673.27	1708.59	2299.22	1691.26	1455.40
24	ANDAMAN & NICOBAR	891.78	1547.22	1421.03	991.04	1207.51	259.80	1295.81
25	CHANDIGARH	996.18	1115.55	1420.25	649.78	762.19	574.51	1077.47
26	D. & NAGAR HAVELI	281.31	123.48	210.97	148.58	569.61	NR	323.11
27	DAMAN & DIU	195.77	266.25	133.55	92.37	307.96	141.54	279.45
28	LAKSHADWEEP	138.16	96.12	155.91	122.64	146.95	NR	165.31
29	ARUNACHAL PRADESH	15557.38	12426.38	12923.23	12473.86	11346.05	8341.25	14588.50
30	ASSAM	103517.50	110234.09	92972.20	90367.00	64397.66	70641.49	70237.54
31	MANIPUR	14929.58	10208.81	10267.27	13185.16	9998.54	6387.10	17647.46
32	MEGHALAYA	14357.78	15239.27	12418.60	12927.10	19135.66	15795.83	19864.97
33	MIZORAM	5695.57	5556.16	5371.93	4902.59	4666.49	5572.76	6174.29
34	NAGALAND	12202.63	11809.67	8796.00	13692.96	15149.57	13784.25	16652.36
35	SIKKIM	2998.60	1775.36	2022.73	2129.49	1625.01	1940.57	1983.22
36	TRIPURA	14074.26	16471.05	18194.62	16348.98	11710.57	14021.61	13101.10
	Total	1657730.84	2354205.31	1543893.14	2167077.82	1442970.00	136484.86	1509431.95